

National Company Law Tribunal

Allahabad Bench

CP NO. (IB) 128/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2017

NAME OF THE COMPANY: JEKPL Pvt Ltd VS JOGPL Pvt Ltd

SECTION OF THE COMPANIES ACT: 7 of I & B Code of 2016

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	ANIL KUMAR	PCS	Proxy for RP of JEKPL	[Signature]
2.				

CP No.(IB)128/ALD/2017

Shri Anil Kumar PCS for the petitioner Financial Creditor. This being a fresh petition, the Registry is directed to make scrutiny of the same. Meanwhile, as per settled practise, the petitioner as well as this Registry to issue a formal notice to the Corporate Debtor Company JOGPL Pvt. Ltd. for inviting its objection, if any, on the present I & B Petition.

The matter be listed on 25th October, 2017.

Dated:13.10.2017

Typed by:
P.K. Jyoti

[Signature]
H.P. Chaturvedi, Member (Judicial)